

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1658/2010

BOMBAY HOSPITAL AND MEDICAL RESEARCH CENTRE

Appellant(s)

VERSUS

ASHA JAISWAL & ORS.

Respondent(s)

WITH

C.A. No. 2322/2010 (XVII-A)

Date : 30-11-2021 These appeals were called on for pronouncement of Judgment today.

Counsel for the parties

Ms. Bina Madhavan, Adv.  
Ms. Rao Vishwaja, Adv.  
for M/S. Lawyer S Knit & Co, AOR

Ms. Nandini Gore, Adv.  
Mr. Karanveer Singh Anand, Adv.  
Ms. Pracheta Kar, Adv.  
Mr. Aditya Sidhra, Adv.  
Mr. Nadeem Afroz, Adv.  
for M/s. Karanjawala & Co.

Mr. Anil Kumar, Adv.  
Mr. Kamal Mohan Gupta, AOR

Mr. Ashwani Kumar, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeals are allowed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER

(Signed reportable Judgment is placed on the file)